


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)95/BB/ 17	-	Admission	Rule 6 of IB	Mitcon Consultancy and Engg. Services Limited Vs Base Corporation Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	T. S. Venkatesh 98440 67528	Applicants	

Counsel for petitioner is present. He requested time for complying the objections raised by the Registry.

List it on 25.10.2017.


MEMBER (J)